

12 Noon **PAPERS LAID ON THE TABLE**

MR. CHAIRMAN: Papers to be laid.

श्री कल्प नाथ राय (उत्तर प्रदेश) :
सभापति महोदय, मैंने जनता सरकार के मंत्रियों के खिलाफ और प्रधान मंत्री श्री मोरार जी देसाई के खिलाफ भ्रष्टाचार के संबंध में प्रिविलेज मोशन दिया है। . .

**Audit Report (1975-76) (in Hindi)
on the Accounts of the D.D.A. and
related papers**

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): Sir, I beg to lay on the Table:

I. A copy each of the following papers: —

(i) Audit Report (in Hindi) on the Accounts of the Delhi Development Authority for the year 1975-76, and Review (in English and Hindi) by Government thereon.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the Hindi version of the Audit Report mentioned at (i) above.

[Placed in Library. See No. LT-2513/78 for (i) & (ii).]

**The D.D.A. (Pension) Amendment Rules,
1978**

SHRI SIKANDAR BAKHT: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Works and Housing Notification G.S.R. No. 693, dated the 27th May, 1978, publishing the Delhi Development Authority (Pension) Amendment Rules, 1978, under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-2512/78].

**The Water (Prevention and Control of
Pollution) Amendment Rules, 1978**

SHRI SIKANDAR BAKHT: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Minis-

try of Works and Housing, Notification G.S.R. No. 377(E), dated the 20th July, 1978, publishing the Water (Prevention and Control of Pollution) Amendment Rules, 1978, under subsection (3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974.

[Placed in Library. See No. LT-2514/78.]

**Annual Report (22 March, 1975 to 31
March, 1976) and Accounts of the Madhya
Pradesh State Dairy Development
Corporation Ltd., Bhopal and related
papers**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, on behalf of Shri Surjit Singh Barnala, I beg to lay on the Table: —

I. A copy (in English and Hindi) of the First Annual Report and Accounts of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal, for the period from March, 22, 1975 to March 31, 1976, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

II. A statement (in English and Hindi) giving reasons for the delay in laying the Report mentioned at (I) above.

[Placed in Library. See No. LT-2515/78 for I & II.]

**I. Annual Accounts (1976-77 of the
Visva-Bharati University, Shanti-
nicketan**

**II. Annual Report (1976-77) of the
U.G.C., New Delhi and related
papers**

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the Visva-Bharati University, Santiniketan, for the year 1976-77, and the Audit Report thereon, together with a state-